

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 18528/2019

(Arising out of impugned final judgment and order dated 08-09-2017 in CRA No. 279/1998 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

JASKARAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.84137/2019-CONDONATION OF
DELAY IN FILING and IA No.84138/2019-EXEMPTION FROM FILING O.T.

Date : 23-08-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s) Ms. Vanshaja Shukla, AOR
 Ms. Anuja Pethia, Adv.

For Respondent(s) Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after on 26.09.2019 for final disposal.

In the meantime, the petitioner is permitted
to file additional documents.

[CHARANJEET KAUR]
A.R.-CUM-P.S.

[VIDYA NEGI]
COURT MASTER